

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 402 OF 2017 &
IA NO. 1177 OF 2017

Dated: 27th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Solar Energy Corporation of India Ltd. ... Appellant(s)
Vs. ... Respondent(s)
M/s. Welspun Energy Private Limited & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Prabhas Bajaj
Mr. Ankit Roy

Counsel for the Respondent(s) : Mr. Anand Srivatsava
Ms. Samykya Mukku

ORDER

The learned counsel appearing the Appellant and the learned counsel appearing for the Respondents submitted that pleadings are complete. The submissions are placed on record.

List the matter for hearing on **22.01.2019.**

(S.D. Dubey)
Technical Member
mk/pk

(Justice N.K. Patil)
Judicial Member